

Annexure - 5														
Name of Corporate debtor		Raihan Health care Private Limited				Date of Commencement of Liquidation		16.12.2019		List of Stakeholders as on		01.01.2022		
List of operational creditors (Government dues)														
Amount in Rs.														
Sl.No	Details of Claimant			Details of Claim Received			Details of claim admitted				Amount of Claim Rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment	Whether lien / attachment removed?	% share in total amount of claims				Amount of Contingent claim
1	Central Government	Employees' Provident Fund Organisation	PAN: AAALR0112J	04.03.2020	1,73,63,206.00	1,73,63,206.00	Pending dues of EPF fund with interest	Nil	NA	23.53%	Nil	Nil	-	
2	Central Government	Employees State Insurance Corporation	NA	05.03.2020	41,35,456.00	46,97,712.00	ESI dues	Nil	NA	6.37%	Nil	Nil	-	
3	Central Government	Kerala State Electricity Board Limited	CIN: U40100KL20115GC027424	02.03.2020	49,04,079.00	49,04,079.00	Unpaid Electricity charges	Nil	NA	6.65%	Nil	Nil	-	
4	Central Government	Income Tax Officer(TDS)	NA	08.06.2020	92,03,290.00	92,03,290.00	Tax amount to be paid with interest and penalty	Nil	NA	12.47%	Nil	Nil	-	
5	Central Government	central tax and central excise	NA	05.09.2020	1,79,22,617.00	1,79,22,617.00	Amount unpaid with interest and penalty	Nil	NA	24.29%	Nil	Nil	-	
6	Central Government	Joint Director General of Foreign Trade	NA	12.03.2021	4,11,93,026.00	-	Pending dues	Nil	NA	0.00%	Nil	Nil	4,11,93,026.00	Supporting Documents have been asked for. Awaiting reply.
7	Central Government	Office of the Commissioner Of Customs	NA	22.09.2021	1,97,05,218.00	1,97,05,218.00	Pending custom duty along with interest	Nil	NA	26.70%	Nil	Nil	-	
					11,44,26,892.00	7,37,96,122.00				100%				